

Name of the corporate debtor: Saumyaa Mining Limited  
Date of commencement of CIRP: 20th August, 2024  
List of creditors as on: 06.11.2024

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingence	Amount of any mutual dues, that	Amount of claim not	Amount of claim under verification
					Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante	Whether related party?	% of voting share in CoC, if applicable				
	Department	Government	Date of receipt	Amount claimed										
1	Assistant Commissioner of GST, Raipur	Sulochana Patel, Assistant Commissioner State Tax, Circle-4, Raipur (C.G.)	12-09-2024	60,93,013.39	-	Statutory Dues	-	-	-	-	-	-	-	60,93,013.39
2	Ministry of Labour & Employment, Govt of India	Employees Provident Fund Organisation	18-10-2024	22,95,777.00		Statutory Dues								22,95,777.00
				<b>83,88,790.39</b>										<b>83,88,790.39</b>